

DASWAMY): (a) and (b). No, Sir; the consumer cooperative stores deal only in a small fraction of the total retail trade in those consumer commodities which are handled by them.

(c) and (d). The question does not arise.

Building of Central Jersey Farm, Himachal Pradesh

6713. SHRI HEM RAJ: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that buildings at Kumad in Mandi District, Himachal Pradesh were taken by the Central Government for running their Central Jersey Farm;

(b) if so, whether Government intend to shift it to some other place and if so, to which State and place;

(c) when Government purpose to hand over the Buildings back to Himachal Pradesh Administration for running its own Jersey Breeding Farm; and

(d) whether Central Government propose to give some bulls to it and the Price that is to be charged for each bull?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes.

(b) On request from the State Government. The Central Jersey Farm herd has been shifted from Kumand-Katula (H. P) to Central Jersey Farm Hessarghatta (Mysore State).

(c) The Himachal Pradesh Government has been requested to take possession of Farm buildings, land and other fixtures which were vacated on 14. 2. 69. The office building of the Farm will be vacated by 31st August 1969 after final closure of the Farm.

(d) During 1968-69, before the movement of Jersey herd from Kataula Farm to Hessarghatta, 17 Jersey Farm bred bulls apart from 13 heifers and 9 cows were given to the Himachal Pradesh Government and the

prices for these bulls were charged according to the reduced price schedule fixed by the Government of India for various age groups and categories of animals.

Procurement of Foodgrains in West Bengal

6714. DR. RANEN SEN:
SHRI BENI SHANKER SHARMA:
SHRI D. C. SHARMA:
SHRI BHOGENDRA JHA:
SHRI D. N. PATODIA:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that the West Bengal Government have informed the Central Government that the former want to take over the procurement of foodgrains inside the State from the Food Corporation of India; and

(b) if so, Governments reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) No, Sir.

(b) Does not arise.

Super Bazar, New Delhi

6715. SHRI D. N. PATODIA :
SHRI K. P. SINGH DEO :
SHRI RAM AVTAR SHARMA :
SHRI N. R. DEOGHARE :
SHRI TULSIDAS DASAPPA :
SHRI MUHAMMAD SHERIFF :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that irregularities in the functioning of the Super Bazar, New Delhi have been detected and charges of favouritism and nepotism have been levelled against the present Management of the Bazar;

(b) whether it is also a fact that during 1968, more than 34 parties were given sub-contracts for the purchase of goods not with the specific approval of the Managing Board

in all cases and against the fundamental principal aim of the Bazar to buy goods directly from the producers and to give them to the consumers;

(c) whether it is also a fact that Commercial Banks have been allowed to function in the Bazar without having to pay any rent for more than two-and-a half years; and

(d) if so, what is Government's reaction in regard to the above and whether they propose to constitute a Committee of the Parliament to go into the various irregularities?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI M. S. GURUPADASWAMY) (a) : No, Sir.

(b) Some of the sections and services in Super Bazar are being run under special arrangements made with suppliers and other parties, about 25 in number, on an agency or commission basis, subject to the control of the Super Bazar on quality, prices, sale and service charges. These arrangements have been made in respect of sections which were found to be uneconomical under departmental management, or which require commercial experience and expertise that is not available to the Super Bazar, or are specialised services. These sections and services constitute only a fraction of the business turnover of the Super Bazar, the vast bulk of which is directly handled and managed by the Super Bazar itself. The bye-laws of the Cooperative Store Ltd. (Super Bazar), New Delhi, provide for such arrangements, which are also within the knowledge of the Managing Committee;

(c) Yes; rent-free accommodation is part of the agreement made with this Bank in consideration of the services rendered by the Bank to meet the special requirements of the Super Bazar. Other commercial banks, which were offered similar terms and conditions, had declined to provide the requisite services. By mutual arrangement, it has now been decided that the Bank will pay a monthly fee of Rs. 5,000/- for the use of Super Bazar premises in Connaught Circus with effect from the 1st March, 1969.

(d) The Super Bazar is managed and by a Cooperative Society, (Cooperative Store Ltd., New Delhi) and provisions exist in Cooperative Law for audit and inspection of this Society as in the case of other cooperative societies. The question of constituting a Committee of Parliament to go into the working of the Super Bazar does not arise.

Commercial Service of AIR

6716. **SHRI TULSIDAS DASAPPA :**
SHRI C. CHITTYBABU :

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to refer to the replies given to Unstarred Question Nos. 5213 and 1197 on the 3rd April, 1969 and the 26th February, 1969, respectively and state :

(a) the total expenditure so far on the Commercial Services for A. I. R. Stations of Bombay and Calcutta, station-wise;

(b) whether Government have since drawn up a phased programme to extend the Commercial Service to other Stations of All India Radio and whether any station has since been covered; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) The estimated recurring expenditure is as follows :

Bombay Station	From 1-11-67 to 31-3-69
Rs. 16,13,569	
Central Sales Unit Bombay	From 1-10-68 to 31-3-69
Rs. 1,62,800	
Calcutta Station	From 1-10-68 to 31-3-69
Rs. 5,48,621	

These figures do not include capital expenditure.

(b) and (c). The Commercial Service has already been extended to Delhi and Madras-Tiruchí with effect from 1st April and 13th